

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 284 OF 2016 IN
DFR NO. 1137 OF 2016**

Dated: 2nd June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Devishi Renewable Energy Pvt. Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for UPCL

ORDER

**IA NO. 284 OF 2016
(Appl. for leave to file the appeal)**

List the matter on **03.06.2016.**

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**